

17. 243/244 Bangalore-Dharsnavaram Passenger.

18. 617 Tambaram-Chengalpattu Passenger.

231 Maishashan-Karimganj Passenger

19. 1BBS/2BBS Suratgarh-Bikaner Passenger.

20. HD1/DH6 Dharwar-Hubli Passenger.

21. HD9/DH10 Dharwar-Hubli Passenger.

22. 425/426 Chotila-Thane Mixed.

23. 257/258 Tinsukia-Dangri Passenger.

#### NARROW GAUGE

24. 3PB/2PB Pathankot-Bajjnath Paprola Passenger.

25. 187/188 Miyagam Karjan-Dabhoi Passenger.

#### State Capitals connected with Delhi by Superfast trains

\*705. SHRI BHAIKAB CHANDRA  
MAHANTI: SHRI  
NARASINGHA PRASAD  
NANDA: SHRI  
BRAHMANANDA  
PANDA: SHRI LOKANATH  
MISRA: SHRI PATITPABAN  
PRA-  
DHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) the names of the State Capitals which have been connected with Delhi by Super fast or Deluxe trains through the shortest routes; and

(b) the reasons for which Bhubaneswar, the Capital of Orissa, has not far not been provided with similar facility?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b) A statement is laid on the Table of the Sabha.

#### Statement

The following State Capitals have been connected with Super fast or Deluxe A. C. trains with Delhi/New Delhi by the shortest route:—

Name of the State	Headquarters
1. Andhra Pradesh	Hyderabad.
2. Bihar	Patna.
3. Jammu & Kashmir	Jammu (Winter Capital)
4. Karnataka	Bangalore.
5. Kerala	Trivandrum.
6. Madhya Pradesh	Bhopal.
7. Maharashtra	Bombay.
8. Rajasthan	Jaipur.
9. Tamil Nadu	Madras.
10. Uttar Pradesh	Lucknow.
11. West Bengal	Calcutta.

Though Bhubaneswar, Capital of Orissa State, is not connected directly by a fast train with Delhi/New Delhi by the shortest route, a fast train viz. 143/144 Kalinga Express has been provided once a week between Nizamuddin and Bhubaneswar/Puri via Jhansi, Katni, Bilaspur and Kharag-pur from 1-4-1977.

#### Opinion by Directors regarding payment to political parties through advertisements in Souvenirs, Bulletins

\*706. SHRI DEVENDRA NATH  
DWIVEDI: SHRI VITHAL  
GADGIL: SHRIMATI SUSHILA  
SHANKAR ADIVAREKAR.

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Shri J. C. Shah ex-Chief Justice of India, Shri C. K. Datt, M.P. and ex-Attorney General of India and Shri N. A. Palkiwala, Indian Ambassador to USA are Directors of several public and private limited companies; and

(b) whether Government are aware that all of them had given